

Scholarships to the Children of Beedi Workers

1096. DR. VASANT NIWRUTTI PAWAR : Will the Minister of LABOUR be pleased to state:

(a) the details of the schemes for payment of scholarships to children of Beedi Workers;

(b) which are the States/Union Territories that implemented the scholarship schemes so far; and

(c) the steps the Government propose to take

against those State/Union Territories which have not implemented the scheme?

THE MINISTER OF LABOUR AND MINISTER OF TEXTILES (SHRI G. VENKAT SWAMY) : (a) A statement is enclosed.

(b) The scheme of granting scholarship to the children of Beedi Workers is being implemented in all the beedi producing States/Unions Territories.

(c) Does not arise.

STATEMENT

Details of scheme for payment of Scholarship to Children of Beedi Workers are given below:

1. (i) *Scheme for Award of scholarships under Beedi/Iron ore, Manganese Ore, Chrome Ore Mines/Limestone and Dolomite Mines/Cine Workers Welfare Fund.*

Rates of scholarships are awarded at the following rates per student per year

Group I	Class V & VI	Rs. 250/-p.a.
Group II	Class. VII, VIII, IX and X	Rs. 450/-p.a.
Group III	Class XI, XII, I.A. I.Sc (All pre-graduation courses where admission is open for students who qualified in Xth Std.)	Rs. 700/-p.a.
Group IV	Graduation and post Graduation, Degree courses in Arts, Science and commerce in Lower Technical Courses Professional Courses like B.ED., B.T., M.ED., L.T., LLB.	Rs. 1000-p.a.
Group V	M.B.B.S., B.E., B.Sc., (Agri.) and other Degree level technical courses, Research and Doctorate studies	Rs. 3000/-p.a.

(ii) Eligibility :

(a) Either of the parents of the students should be Beedi Worker or a mine Worker in Iron Ore/Manganese Ore/Chrome Ore Mines, Limestone and Dolomite or Mica Mines or a Cine Worker for six months at least. This would also includes contract labourers.

(b) Total income of both the parents of the students from all sources should not exceed Rs. 3500/-p.m. including all allowances.

(c) The applicant must have passed at last qualifying examination securing at least 45% of marks in aggregate. However, in case of children belonging of SC or ST, the minimum marks to be obtained will be 35%.

(iii) Reservation

For the students belonging to SC and ST there shall be a reservation on the basis of percentage of SC/ST population in the district concerned, subject to the condition that it would not be less than 15% for SC and 7.5% for ST. Coverage for female students should be enlarged and efforts should be made to ensure 50% coverage overall, for female students and to cover all children belonging to SC/ST who have passed the last qualifying examination.

2. Scheme to purchase a dress, Slates, Text Books for children of Beedi Workers, Mine Workers of Limestone and Dolomite Mines, Iron ore/manganese Ore and Chrome Ore Mines and Mica Mines.

A sum of Rs.125/- is paid to each school going child of Mine/Beedi Workers studying in class 1st to IVth. A reservation for SC/ST students on the basis of percentage of SC/ST population in the district concerned subject to the condition that it would not be less than 15% for SC and & 7.5% for ST. A 50% reservation overall has been accepted for female students.

3. Scheme to pay incentive to the wards of Beedi/ Mine/Cine Workers on the basis of percentage of marks obtained by them on passing final examination conducted by the on passing final examination conducted by the Board/University from class-X onwards for implementation w.e.f. 01.04.1995

Rates of Incentives sanctioned from class X onwards :

	Ist Div. (60% above)	IInd Div. (50% above)	Pass (below 50%)
(a) High School	500/-	350/-	250/-
(b) Plus 2/Industrial Trade Certificate (ITI)	750/-	500/-	350/-
(c) Graduation/3-years Prof. Diploma.	1000/-	750/-	500/-
(d) Prof. Degree (BE/MBBS/B. Arch. etc.)	2000/-	1500/-	1000/-

4. Scheme to provide incentive/Financial Assistance on the basis of attendance in Schools/Colleges etc. to the female students studying in classes V and onwards in any field of education being daughters of Iron Ore/Manganese Ore/Chrome Ore/Limestone and Dolomite Mine/Beedi/Cine Workers (including children of contract labourers) out of Iron Ore/Manganese Ore/ Chrome Ore Mines Labour Welfare Fund, Limestone and Dolomite Mines Labour Welfare Fund, Beedi Workers Welfare Fund and Cine Workers Welfare Fund-Applicable from the financial year 1995-96.

(a) Female students being daughters of Iron Ore/Manganese Ore/Chrome Ore/Limestone and Dolomite Mine/Cine/Beedi Workers (including contract labourers) studying in Government recognised schools/colleges/ universities shall be covered under the scheme.

(b) Either of the parents of the student should be Iron Ore/Manganese Ore/Chrome Ore/Limestone and Dolomite Mine/Cine/Beedi Worker for at least six months.

(c) The average income of family of female student from all sources should not exceed Rs. 3500/-p.m. The 'family income' includes income of father, mother, unmarried brothers/sisters from all sources.

(d) The incentive amount under the scheme shall be available to the students only once in a particular class i.e. if the student fails to pass in a class, she shall not be entitled to the assistance again while in the same class.

(e) The student who receives incentives from any other sources under a similar scheme operated by any of the State Government or other authorities will be granted an incentive to the extent the Welfare Fund's incentive exceeds the other incentive scheme.

(f) The incentives mentioned above shall be in addition to the existing scholarship provided under different Welfare Funds administered by the Ministry of Labour/State Government/any other authority.

AMOUNT OF INCENTIVE

The female students covered under the scheme shall be entitled to payment of Rs. 1/-per day of attendance in any Government/Recognised School/College/University, subject to maximum ceiling of Rs. 220/-per annum per child.

Income Tax Collection

1097. SHRI R. SURENDER REDDY : Will the Minister of FINANCE be pleased to state:

(a) whether Income Tax collection has been very high in some of the States during the current financial year especially during the last six months;

(b) if so, the State-wise details thereof in descending order as compared to the previous financial year;

(c) the reasons for high collection this year;

(d) whether the Government had fixed any targets therefor, circle-wise;

(e) if so, the details thereof and whether those targets have been achieved;

(f) whether the Government have or propose to provide for incentives/awards to be given to the concerned income tax staff circle/sub circle-wise for the high income tax collection; and

(g) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHARA MURTHY) : (a) Yes, Sir, There has been increase in the collection both of Corporation Tax and Income Tax in all the charges of the Chief Commissioners during the last six months except in one charge in the case of Corporation Tax.

(b) Since the details of collections are available charge-wise and not state-wise, the figures of collections in descending order, as available upto 15th February, 1996, are given in the enclosed **statement I** and **II**. The figures for the previous financial year for the corresponding period and the annual growth in percentages are also furnished.

(c) The increase in the collection may be attributed to *inter-alia*, buoyancy in economy in general and the

improved industrial production in particular, effective tax administration and better tax compliance.

(d) Yes, Sir, The Government had fixed targets for each of the Chief Commissioners' charges.

(e) The details of the targets are given in the Annexures. These targets are fixed on annual basis and looking to the trend of collection upto 15.2.1996. It is hoped that the annual targets will be achieved.

(f) Yes, Sir, The Government have formulated a scheme for the reward for highest collection and recovery work for the officials of the Income Tax Department.

(g) The Scheme envisages rewards to be given at two levels - Regional and All India. There are three rewards at the regional level -(i) for the best Tax Recovery Officer's Unit; (ii) for the best Assessing Officer's Unit; and (iii) for the best Range of Deputy Commissioner of Income Tax/Additional Commissioner of Income Tax. At the All-India level for the highest percentage increases in the combined collection of Corporation Tax and Income Tax over the target fixed by the Board one running shield is awarded to the best Region of the Chief Commissioner of Income-Tax, three Silver Salvors are given to the Chief Commissioners of Income-tax and three Silver Salvors are given to the Commissioners of Income-tax. Three Silver Salvors are also given to the Chief Commissioners of Income-tax reporting the highest number of persons under the Presumptive Tax Scheme

STATEMENT-I

Corporation Tax

Chief Commissioner's Regions	Targets allocated by CBDT	Collection 1995-96	Collection 1994-95 (upto 15th February)	% age change
1	2	3	4	5
Bombay	8080.00	5038.27	4557.97	10.54
Delhi	2400.00	1839.54	1255.52	46.52
West Bengal	1530.00	795.26	885.83	-10.22
Ahmedabad	410.00	577.43	193.99	197.66
Madras	720.00	493.04	356.66	38.24
Pune	415.00	290.88	231.13	25.85
Kanpur	300.00	214.07	199.78	7.15
Bangalore	480.00	207.99	196.88	5.64